

Declaration of Assets and Liabilities

Year-2026

I, **Parmod Kumar**, son of **Sri Uday Prasad**, aged 33 years, belonging to Administrative Cadre (Bihar Legislative Assembly) service and presently working as Assistant Section Officer, Bihar Legislative Assembly, Patna, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Mrs. Sushma Kumari Self Dependant	Dependant- 1 Krishiv (Son)	Dependant-2	Dependant- 3 Etc. Name
(i)	Cash	Rs. 88,851/-	Nil	Nil	Nil	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) SBI A/C in Bihar Vidhan Mandal Branch - A/C Balance Rs. 94,391/- (Approx) (2) Union Bank A/C Masaurhi - Rs. 1800/- (Approx)	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) LIC Policy of Rs. 55,000/- Premium Quarterly Annum Rs.1494/- (2) LIC Policy of Rs. 1,00,000/- Premium Per Annum Rs.3,931/- (3) LIC Jeevan Anand Policy of Rs. 5,00,000/- Premium Quarterly Rs.5,812/- (4) R.D in Post Office of Rs.1,500/- Per Month for 5 years.	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold-160gms (Approx.) of Rs.20,00,000/- (Approx.)	Nil	Gold- 25 gms Silver 300 gms	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Assets such as Television, Laptop, Refrigerator, Mobile, AC etc.	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Parmod Kumar

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Share in Ancestral Property as per HUF. (Till date Share is not defined)	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31-12-2025
(a)	(i) Loans from Banks	Rs. 10,00,000/- Loan SBI Vidhan Mandal	Rs. 73,874/- (Approx)
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil

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	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs.64,590/- Assessment Year 2025-2026. Pan No-FWZPK8540R.	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Parmod kumar*

Name of Employee: **Parmod kumar.**

Designation: **Assistant Section Officer.**

Department: Bihar Legislative Assembly, Secretariat, Patna.

Place: Patna.

Date: 12.02.2026.